

(12)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ /2017  
PETITION NUMBER : CP/31/2017  
NAME OF THE PETITIONER(S) : THE MADRAS RACE CLUB  
NAME OF THE RESPONDENT(S) : MUTHUKARUPPAN  
UNDER SECTION : 97 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. TANAHAR  
AR. RAMANATHAN } Counsel to Applicant B. Ravi

2. Senior Counsel  
Mr. Shankar narayan

for  
Ms. Preeti Mohan

for  
Paritosh Venkateswaran

Counsel for  
Respondent

P. S. S.

**ORDER**

Counsels for both the parties are present. Counsel for the Respondent prayed for time to file the synopsis in relation to the time, venue and name for appointing Chairman for the purpose of holding AGM. At request, time is enlarged. Put up on 13.12.2017 at 10.30 A.M.

-sd/-  
MEMBER (JUDICIAL)